237 Re. Correction AGRAHAYANA 29, 1894 (SAKA) Welfare of S.C. & 238 to U.S.Q. No. 2206 S.T. Comm. Report

Twenty-first Report of the Committee on Private Members' Bills and Resolutions.

12.48 hrs.

PUBLIC ACCOUNTS COMMITTEE FIFTH-SIXTH AND FIFTH-EIGHTH REPORTS

SHRI SEZHIYAN (Kumbakonam): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Fifty-sixth Report regarding action taken by Government on the recommendations contained in their Eighth Report on Chapter II of Audit Report (Civil), on Revenue Receipts, 1970 relating to Customs.
- (2) Fifty-eighth Report regarding action taken by Government on the recommendations contained in their Fifth Report on Audit Report (Civil), 1970 relating to the Ministry of Works, Housing and Urban Development.

12.49 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

TWENTY-FOURTH REPORT

SHRI AMRIT NAHATA (Barmer):
I beg to present the Twenty-fourth
Report of the Committee on Public
Undertakings regarding action taken
by Government on the recommendations contained in their Sixty-fifth
Report (Fourth Lok Sabha) on Mining and Alled Machinery Corporation Limited.

RE: CORRECTION TO UNSTAR-RED QUESTION NO. 2206—contd.

श्री हुकम चन्द्र कछ वाय: प्रध्यक्ष महोत्य यह तो हद हो गई कि मैंने लिखकर आप को भेजा श्रीर ग्राप कह रहे है श्राप को नहीं मिला तो क्या जो नोटिस दिया करें उसकी रसीद ले लिया करें?

श्रम्य स महोदयः उनके बारे में माननीय सदस्य मुझे लिखकर भेजें।

श्री हुकम बन्द कछवाय: ग्राखिर वह

रैक्शन है क्या मर्ज, जो पढ कर सनावें।

MR. SPEAKER: That is not the custom here. When the Papers are laid, they are not read here.

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order, Sir I see a statement correcting his answer being laid by Shri K. C. Pant against item No. 4(1). Under the Rules, he has to read it out..... (Interruptions).

MR. SPEAKER: That has been laid on the Table.

SHRI JYOTIRMOY BOSU: This is improper and irregular.

श्री हुकम चन्द कछवाय : प्रध्यक्ष महोदय ग्रामने हो नियम बनावे हैं ग्रीर ग्राप ही उनको खत्म करना चाहने हैं।

अध्यक्ष महोवयः मामनीय सदस्य यह लगातार इस तरह उठकर नशें बोले जा रहे हैं। उतके सुप के लीडर इन माननीय सदस्य को समझाते नयों नहा है।

The Papers laid on the Table are not read here.

12.50 hrs.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHE-DULED TRIBES

TWELFTH, THIRTEETH AND FOURTEENTH REPORTS

SHRI B. K. DASCHOWDHURY (Cooch-Behar): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Twelfth Report regarding action taken by Government on the recommendations contained in their Thirteenth Report (Fourth Lok Sabha) on the erstwhile Ministry of Steel and Heavy Engineering—Reservations for Scheduled Castes and Scheduled Tribes in Heavy Engineering Corporation Limited.

[Shri B K. Daschowdhury]

(2) Thirteenth Report regarding action taken by Government on the recommendations contained in their Fifteenth Report (Fourth Lok Sabha) on the Ministry of Railways (Railway Board)-Reservations for Scheduled Castes and Scheduled Tribes in Indian Railways.

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(3) Fourteenth Report on the Ministry of Sterl and Mines (Department of Steel)-Reservations for and employment of Scheduled Castes and Scheduled Tribes in (1) Hindustan Steel Limited (Headquarters Organisations); (ii) Bhilai Steel Plant; (iii) Rourkela Steel Plant. (iv) Durgapur Steel Plant and (v) Bokaro Steel Limited

RE. CORRECTION TO UNSTARRED QUESTION NO 2206-contd.

श्री ग्रदल बिहारी काजपेयी (ग्वालियर) डायरेक्शन 115 के मातहत कछवाय जी ने एक नोटिस दिया । ग्रापने उस की स्वीकृति दे दी । मत्री महोदय ने एक सवाल का एक ही दिन परस्पर विरोधी जवाब दिये तो अब यह सदन जानना चाहेगा कि यह परस्पर विरोधी जवाब उन्होने क्यों दिये श्रीर श्रसली जवाब क्या है।

श्रध्यक्ष महो य . माननीय सदस्य को मैने यह कहा है कि जब मंत्री महोदय अपना स्टेटमेट हाउस की टेब्ल पर रखते हों तो उस मौके पर वह यहा मत वोलें बल्कि मुझे लिख कर वह बतला दें कि उन्हें इस के बारे में क्या ऐतराज है।

I will ask the Minister to explain it in the House.

भव कोई एक प्रीपर प्रोसीजर तो होना बाहिए।

यह इस को समझते नही हैं।

भी हक्स चन्द कछनाय : इस में ममझने की बया बात है ? सीधी सादी बात है। एक ई। प्रश्नके दो उत्तर दिये है। मैं ने नाटिस दिया है। मै ने यह भी कहा था कि जा मत्री महोदय बोलने खड़े होने तब सन्नाल पछ जायेगे।

बध्यक्ष महोदय : ग्राप को लिख कर भेजना चाहियेथा। च्कि ग्रापका नाम नहीं है...

श्री हकम चन्द कछवाय मैं ने लिख कर दिया है।

श्रष्टयक्ष महोदय श्रगर श्राप ने लिख वर भेजा है तो मैं उस को देख लगा मोरइयाजन दे द्या।

भी हकम बन्द कल्लाब : भ्रय वह कब भ्रायेगा? सेशन तो खत्म होने वाना है मै कब पछगा?

श्रध्यक्ष महोदय जब मै बलाऊगा तब । भ्राप इस तरह से बीच में मत भाइये।

श्री हकम चन्द कछबाय : पहले मती महोदय यह तो बतलायेंगे कि जो वस्तस्य रक्खा गया है वह क्या है?

म्बन्यक्ष महोदय मजी महोदय बतलायेगे कि वह क्या है।

THE MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): The statement has been laid on the Table of the House. If you desire, I can read it however, you want me to give the essence of the matter, it is like this. Two questions were tabled on same day-Unstarred Questions. The Hindi versions are the same.